

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

15.05.2014

OA No. 511/2013 with MA 291/00016/2014

Mr. C.B. Sharma, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard on MA No. 291/00016/2014 for dismissal of OA. The learned counsel for the respondents submitted that the applicant has filed another OA No. 706/2013 after his appeal was decided; hence, the OA No. 511/2013 does not survive. The learned counsel for the applicant agrees that in view of the subsequent development, OA No. 511/2013 has become infructuous. Therefore, it is dismissed.

The MA No. 291/00016/2014 is disposed of accordingly.

ந.நாராஜன்
(M. Nagarajan))
Member (J)

Anil Kumar
(Anil Kumar)
Member (A)

ahq